(ख) यदि हाँ, तो क्या केन्द्रीय सरकार के अधिकारियों का एक दल राज्यों में कार्यान्वित किए जा रहे इन कार्यक्रमों का अध्ययन करने के लिए भेजा गया है; और

(ग) इस दल द्वारा दौरा किए गए राज्यों के नाम क्या हैं और उसकी रिपोर्ट का ब्योरा क्या है ?

ग्रामीण विकास मन्त्रालय में राज्य मंत्री (श्री हरिनाथ मिश्र) : (क) जी हाँ।

(ख) क्षेत्रीय दौरे करने तथा केन्द्र द्वारा प्रायोजित ग्रामीण विकास कार्यक्रमों के कार्यान्वयन के सभी पहलुओं का अध्ययन करने के लिए समय-समय पर केन्द्र सरकार के अधिकारियों के दल गठित किए गए हैं।

(ग) केन्द्रीय दलों ने गत दो वर्षों के दौरान बहुत से राज्यों के दौरे किए थे और उनकी दौरा रिपोर्टों से कार्यक्रमों का आयोजना तथा कार्यान्वयन में राज्यों के कार्य निष्पादन की क्षमता तथा कमजोरियों का पता चला था। पता लगाई गई कुछेक सामान्य दिक्कतें ये है—राज्य, जिला तथा खण्ड स्तरों पर संगठनात्मक कमियाँ, आधारभूत ढांचा सम्बन्धी अपर्याप्त सहायता तथा अपर्याप्त संस्थागत वित्त। राज्य सरकारों को अपने कार्य निष्पादन में सुधार करने के लिए समय-समय पर कहा गया है।

Parliament Session in South

9596. SHRI D.M. PUTTE GOWDA
SHRI H.N. NANJE GOWDA
SHRI V. SREENIVASA PRASAD :

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) whether Government have recently received a representation signed by Members of Parliament in connection with the holding of the session of Parliament in the South at least once a year;

(b) whether it is a fact that the former Minister and Secretary of the Department had a talk with the then Chief Minister of Karnataka over this issue;

(c) if so, what is the present position of the matter; and

(d) by when a final decision is likely to be taken in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) No, Sir. However, in March 1980, 433 Members of Parliament made a request to the Prime Minister for holding the next session of Parliament at Bangalore.

(b) Yes, Sir.

(c) and (d) In December, 1981, the State Government of Karnataka intimated that it would cost Rs. 5.5 crores for holding a session of Parliament in Bangalore lasting not more than a month. In addition, Central Government would also be required to incur expenditure for T.A. and D.A. for Ministers, Officers and Staff of the Ministries/Departments and two Secretariats of Parliament. It is not possible to indicate as to when a decision in the matter is likely to be taken.

Allotment of Shops and Kiosks by N.D.M.C.

9597. SHRI JAI NARAYAN ROAT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the criteria for the allotment of shops/kiosks etc. by the New Delhi Municipal Committee;

(b) the name of the places where the Organisation proposes to allot the